

13th January, 2005

Notification No. 2 /2005-Customs (N.T.)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs (Export), New Custom House, Mumbai to act as,-

- (i) Commissioner of Customs(Exports), Jawaharlal Nehru Custom House, Nhava Sheva, Taluk Uran, District Raigad;
- (ii) Commissioner of Central Excise and Customs, Kendriya Rajaswa Bhawan, Godkari Chowk, Nasik; and
- (iii) Joint Commissioner of Customs(Exports), Air Cargo Complex, Sahar, Mumbai,

for the purpose of adjudicating the matters relating to Show Cause Notice pertaining to M/s. Graphic India Limited, Nasik and Others, issued, vide, F. No.DRI. MZU/G/Misc-31/2002,6620-6626, dated the 3rd September, 2004, by the Additional Director General, Directorate of Revenue Intelligence, Mumbai Zonal Unit, 3rd/4th Floor, Hotel Waldorf Building, 16, Arthur Bunder Road, Colaba, , Mumbai.

F.NO.437/49/2004-CUS.IV

Anupam Prakash
Under Secretary to the Government of India